

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:658
ANSWERED ON:26.07.2001
THEFT IN RAILWAY STATIONS
BALIRAM;T.M. SELVAGANAPATHI

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of theft cases at the railway stations involving more than Rs.50,000/- during the last three years;
- (b) the number of cases in which thieves were arrested and luggage or money recovered alongwith the number of cases yet to be solved and the date by when these are lying unsolved;
- (c) the number of railway employees found involved in these thefts; and
- (d) the details of the action taken in each case?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

(a) & (b) 'Policing' being a State subject, the security of passengers and their belongings in the running trains and railway premises is the responsibility of the State Government concerned which they discharge through their Railway Police (GRP). As the cases of crime on Railways are reported to, registered and investigated by the Government Railway Police, the information being asked in the question is not available with this Ministry.

(c) & (d) The information is being collected and will be laid on the Table of the Sabha.